

Pension to Freedom Fighters of Bihar

1759. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are a number of applications of freedom fighters pending with Government;

(b) if so, the details regarding such applications from Bihar State; and

(c) the procedure being followed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR)

(a) and (b): Yes, Sir. Out of 92,299 applications received from Bihar State, 39,144 cases are still pending for want of verification reports from the State Government. The break-up of the cases disposed of is as follows:—

Sanctioned	20,627
Rejected	32,528

of the cases in which sanctions have issued, complaints have been received in 671 cases and pension has been cancelled in 81 of them after verification and suspended in 465 cases pending further enquiry.

(c) A person claiming to be a freedom fighter is required to fill up the application forms in duplicate together with all supporting documents. One copy is to be sent direct to the Home Ministry and

the other is to be routed through the State Government who after the necessary verification will forward the same to the Central Governments in the scrutiny of these applications, State Advisory Committees have been set up in most of the States.

Details of Cement Plants established in 1982

1760. SHRI MOHANLAL PATEL:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of applications received by Government during the year 1982 for establishing new cement plants in the country;

(b) the number and details of applications cleared during the year 1982 with the production capacity; and

(c) what steps are being taken to increase the production of cement in the country to meet the increasing demand of cement in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) 161.

(b) A statement is attached.

(c) Every effort is being made to make available the requisite infra-structural inputs to the cement industry to the extent possible to augment production of cement within the country.

Statement

Details of approvals granted during 1982 for setting up cement capacity.

Sl. No.	Name of party	Location	Annual capacity lakh/tonnes
1	2	3	4

(A) Approvals covered by Industrial Licence

1	M/s. Mysore Cement Ltd.	Ammasandra (Karnataka)	1.90
2	M/s. Indian Rayon Corpn. Ltd.	Chittapur (Karnataka)	5.4